

**Number of SC/ST Families benefitted
in Orissa**

8452. SHRI MAURICE KUJUR :
Will the Minister of WELFARE be pleased to state :

(a) the schemes presently under implementation in Orissa for the upliftment of Scheduled Tribes;

(b) the number of Scheduled Tribes families benefitted under those schemes;

(c) the target set to provide different kind of benefits to the Scheduled Tribes in Orissa during the Seventh Plan; and

(d) the amount earmarked therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) In Orissa, family beneficiary oriented programmes for Scheduled Tribes are implemented under the Integrated Tribal Development Projects, Integrated Rural Development Projects, Economic Rehabilitation of Rural Poor. Other Sectoral Programmes are also undertaken by the concerned development departments.

(b) During the Sixth Plan, 4,90,963 ST families have been economically assisted under the various schemes/programmes.

(c) During the Seventh Plan period, the State Government have a tentative target to provide economic assistance to 5,15,100 families.

(d) The tentative amount earmarked during the Seventh Plan for tribal development under the State Plan is Rs. 1,05,218 45 lakhs and under Special Central Assistance Rs. 9,313.00 lakhs.

Arrest of Terrorists in J and K

8453. SHRI JANAK RAJ GUPTA :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a number of terrorists have been arrested in Jammu during the last one week;

(b) if so, the number of terrorists arrested; and

(c) whether the terrorists arrested belong to AISSF ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (c). The information is being collected and will be laid on the table of the House.

Imports of Technology

8454. SHRI P.R. KUMARAMANGALAM : Will the PRIME MINISTER be pleased to state :

(a) whether a new study by the National Council of Applied Economic Research reveals that technology imports by Indian firms have proved to be ineffective as reported in the Economic Times dated 14 April, 1986 and thus counter-productive; and

(b) the corrective steps have been taken/proposed in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) NCAER has made a study on "Technology Imports and Technology Department : Their Inter-relationship in the Indian Industry". This deals with the nature of technology demand in India which *inter-alia* include motives of India technology importers, performance of the imported technology etc. The study has aptly indicated that since the study has been confined to a very small fraction of total foreign collaborations the statistical results derived are not valid to all foreign collaborations. Further this study has not concluded that technology imported by Indian firms have proved ineffective and counter productive.

(b) To ensure self reliance and to establish a technology generation process there shall be a commitment to ensure an adequate scale of investment in R and D for the absorption, adaptation and, wherever possible, improvement on and generation of new technology, making fullest use of overall national capabilities.